

services between various places in India and Bangladesh are available at present.

There is no specific proposal for specially improving this facility between India and Bangladesh for the border area inhabitants. All issues pertaining to communication facilities are discussed in the Bi-lateral Operational Coordination Meetings held from time to time between the two countries.

Hazira Complex

*296. SHRI CHHITUBHAI GAMIT:
SHRI SOMJIBHAI DAMOR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have cleared the proposal for expansion of Hazira Complex;

(b) if not, the reasons for delay and the time by which it is likely to be cleared; and

(c) the total expenditure involved in expansion of the Hazira Complex?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). The Government have approved the expansion of Hazira Terminal at an estimated cost of about Rs. 953 crores.

Human Rights Commission

*297. SHRI RAM PRASAD
SINGH:
SHRI SULTAN SALAH-
UDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission has taken up a number of cases for investigation;

(b) if so, the details thereof;

(c) whether investigation of some of these cases has been completed;

(d) if so, the findings thereof; and

(e) the action taken or proposed to be taken against the persons held responsible?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes, Sir.

(b) The National Human Rights Commission has so far taken cognizance of 52 cases of allegations of human rights violations.

(c) The Commission has initiated steps in the above 52 cases in accordance with the procedure outlined in the Protection of Human Rights Act, 1993. The proceedings have not been completed in any of the above cases.

(d) and (e). Do not arise.

[*Translation*]

Irrigation Projects

*298. SHRIMATI SURYA KANTA
PATIL:
SHRI S.N. VEKARIA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the work on the on-going irrigation projects in Gujarat, Maharashtra, Punjab and Rajasthan has come to stand-still due to paucity of funds;

(b) if so, the total amount allocated by the Union Government for these projects, State-wise:

(c) whether the Governments of these States have demanded additional assistance for timely completion of these projects; and

(d) if so, the steps taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (d). The work on on-going irrigation projects in Gujarat, Maharashtra, Punjab and Rajasthan has not come to stand still. The State-wise outlays approved by the Planning Commission for Irrigation and Flood Control Sector in the above States for VIII Plan and Annual Plans 1992-93 and 1993-94 are as under:-

Outlay (Rs. crores) approved by the Planning Commission for

State	Annual Plan		
	VIII Plan	1992-93	1993-94
Gujarat	3756.00	473.00	503.00
Maharashtra	3329.10	545.66	848.00
Punjab	635.93	98.30	90.00
Rajasthan	1919.99	252.80	302.63

The proposal for giving special assistance for timely completion of certain nationally important projects has not been accepted by the Planning Commission for inclusion in the VIII Plan. However, as a special case, an additional assistance of

Rs. 550 crores has been agreed to for timely completion of Sardar Sarovar Project in Gujarat consequent to its disengagement from World Bank Group assistance. The Satluj-Yamuna Link Canal Project (Punjab portion) is also funded fully in the Central Sector. An amount of Rs. 497.99 crores has been released to Punjab Government for this project. Indira Gandhi Nahar Pariyojna in Rajasthan has also received Central assistance under Advance Plan Assistance, Drought Relief Assistance and Border Area Development Programme. The total amount released to the Government of Rajasthan till 3/93 is Rs. 244.10 crores. There is a provision of Rs. 52.00 crores under Border Area Development Programme for releasing to Rajasthan Government for this project during the current year. An agreement has been signed with the European Economic Community for an assistance of 45 million European Community Unit (ECU) for Sidhmukh and Nohar Projects in Rajasthan. The grant is effective from June 1993 to December, 2000.

32 on-going irrigation projects in Gujarat are receiving assistance from the World Bank under their Credit No. 1496-IN for the revised credit amount of Special Drawing Rights (SDR) 144.4 million. The extended closing date of the credit is 3/94.

Punjab Irrigation and Drainage Project is receiving assistance from the World Bank under Credit No. 2076-IN for an amount of SDR 117.7 million effective till 3/98.

Parts of Jayakwadi Stage-I and Stage-II, Upper Banganga, Krishna, Kukadi and Bhima Irrigation Projects are receiving assistance from the World Bank under Restructured MCIP-III for an amount of SDR 132.2 million effective till 12/96.

Assistance is also given to the States of Gujarat, Maharashtra and Rajasthan under Centrally Sponsored Command Area Development Programme on approved financing pattern.

[English]

Flaring of Gas

*299. SHRI TARIT BARAN
TOPDAR:

SHRI DATTA MEGHE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total volume and value of natural gas flared away during each year since 1991-92 due to lack of storage and distribution facilities in the country;

(b) whether any steps are being taken for storage and distribution of such gas; and

(c) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) :-

Year	Quantity flared (MMSCM)	National value (Rs. Crores)
1991-92	4119.66	518.30
1992-93	1854.20	216.57
1993-94 (April '93 - January '94)	1545.38	178.67

Approximately 45% of the flaring is unavoidable and technical flaring.

(b) and (c). A Gas Flaring Reduction Project is under implementation for the Western Offshore fields. Besides, the required compression and transportation facilities are being set up in Gujarat, Southern India and the North-East to reduce the flaring to the technical minimum. OIL is implementing a scheme for the underground storage of such gas.

Syllabus for Medical Colleges

*300. SHRI C.P. MUDALAGIRI-
YAPPA:

DR. K.D. JESWANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the syllabus for Medical Colleges (MBBS) varies from State to State;

(b) if so, whether there is any demand for maintaining uniform syllabus and curriculum in the medical colleges throughout the country; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Do not arise.

MOU with Neighbouring Countries

3108. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India have signed any Memorandum of Understanding (MOU) with other neighbouring countries on the lines of the one signed with Myanmar recently to check trans-border movement of insurgents and smugglers;